| | | | | | | Annexu | re-5 | | | | | | | | |
|-------------|-----------|---|--------------|----------------|--------------------|-------------------|------------------------|---------|-------------|------------|--------------|----------|--------------|--------|--|
| | N | Name of the Corporate Debtor: ICON COMMODITIES PRIVATE LIMITED: Date of Commencemnt of Liquidation: 03-12-2021; List of Stakeholders as on Date: 03-12-2021 | | | | | | | | | | | | | |
| | | | | | List of Operationa | | al Creditors (Workmen) | | | | | | | | |
| | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | |
| <u>SI.1</u> | No Name o | f Detai | ls of Claims | | | Details of Claims | | | | Amount of | Amount of | Amount | Amount of | Rema | |
| | Credito | r Re | ceived | | | | | | | Contingent | any | of Claim | claim | if any | |
| | | | | | | | | | | Claim | Mutual dues, | not | under | | |
| | | Date of | Amount | Amount of | Nature of | Amount covered | Amount Covered | Whether | % of voting | | that may | Admitted | Verification | | |
| | | Receipt | Claimed | Claim Admitted | Claim | by security | by | related | share in | | be set-off | | | | |
| | | | (Rs.) | | | interest | guarantee | party? | COC | | | | | | |
| | | | | | | | | | · | | | | | | |
| | | | | | | | | | | | | | | | |
| | Total | | 0 | 0 | | 0 | 0 | | 0 | 0 | 0 | 0 | 0 | | |